

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. †449

TO BE ANSWERED ON MONDAY, FEBRUARY 5, 2024/MAGHA 16, 1945 (SAKA)

**SPECIAL ASSISTANCE TO STATES FOR CAPITAL
EXPENDITURE/INVESTMENT**

†449. SHRI AJAY KUMAR MANDAL
SHRI RAMESH CHANDER KAUSHIK
MS. LOCKET CHATTERJEE

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has introduced any new scheme for Special Assistance to the States for Capital Expenditure/Investment;
- (b) if so, the details of the interest-free loan/assistance provided to the States so far under the said scheme, State/year-wise including West Bengal, Bihar and Haryana; and
- (c) the details of additional steps taken or being taken by the Government for the capital expenditure/investment in the country?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) and (b): Yes Sir. The 'Scheme for Special Assistance to States for Capital Expenditure' was launched in the financial year 2020-21 and was continued in 2021-22. Thereafter, the Scheme was implemented as the 'Scheme for Special Assistance to States for Capital Investment' in the financial years 2022-23 and 2023-24. The State-wise and year-wise details of Special Assistance (Loan) provided under the Schemes to the States including the States of West Bengal, Bihar and Haryana is provided in Annexure.

(c): The 'Special Assistance to States for Capital Investment 2023-24' is aimed at boosting capital expenditure by the States. Further, the scheme guidelines, inter-alia, stipulate target for capital expenditure for each State for the financial year 2023-24 to be achieved by the States from their own resources for availing the 2nd installment under Part-I (Untied) of the Scheme for 2023-24.

**ANNEXURE REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO.
†449 DUE FOR ANSWER ON 05th FEBRUARY, 2024**

State-wise and year-wise Special Assistance (Loan) released under the Scheme for Special Assistance to States for Capital Expenditure/Investment

(Rs. in crore)

Sl. No.	State	2020-21	2021-22	2022-23	2023-24 (As on 01.02.2024)
1	Andhra Pradesh	688.00	501.79	6105.56	0.00*
2	Arunachal Pradesh	232.97	371.19	1564.10	1090.54
3	Assam	450.00	600.00	4300.14	4530.61
4	Bihar	843.00	1246.50	8455.85	6135.54
5	Chhattisgarh	286.00	423.00	2941.97	2044.78
6	Goa	97.66	111.04	572.75	371.29
7	Gujarat	285.00	432.00	4045.82	2542.62
8	Haryana	91.00	135.00	1267.00	858.75
9	Himachal Pradesh	533.00	800.00	650.80	644.36
10	Jharkhand	277.00	246.00	2964.32	1693.19
11	Karnataka	305.00	451.50	3399.35	2538.04
12	Kerala	81.50	238.50	1902.74	0.00*
13	Madhya Pradesh	1320.00	1512.36	7360.20	5437.10
14	Maharashtra	514.00	771.73	6744.16	3681.71
15	Manipur	317.16	212.85	467.22	365.20
16	Meghalaya	200.00	281.20	1049.02	772.72
17	Mizoram	200.00	299.99	297.50	491.05
18	Nagaland	200.00	300.00	504.16	475.55
19	Odisha	471.50	517.12	75.00	3218.68
20	Punjab	296.50	223.50	798.22	0.00*
21	Rajasthan	1002.00	692.41	5595.64	5924.11
22	Sikkim	200.00	300.00	551.36	575.47
23	Tamil Nadu	0.00	505.50	4011.27	3062.88
24	Telangana	358.00	214.14	2500.98	1341.20
25	Tripura	300.00	118.54	349.79	368.72
26	Uttar Pradesh	976.00	1483.00	7940.50	12779.75
27	Uttarakhand	675.00	263.92	1124.01	785.78
28	West Bengal	630.00	933.00	3655.92	5015.58
Total		11830.29	14185.78	81195.35	66745.21

*:Funds could not be released due to non-eligibility of the State under Part-I and due to high unspent balance of FY 2022-23, in case of other Parts.
